

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP No. 173/(MAH)/2017
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: Casa Builders Pvt. Ltd.

V/s

SPSM Infrastructure Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Chirag Dave	Advocate for Applicant	(s) Dave
2.	Dnyaneshwar Jadhav	Adv. for Applicant	

ORDER

C.P. No. 173/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative Mr. Chirag Dave for the Petitioner is present and stated that the matter has been transferred from the Hon'ble Bombay High Court wherein the Winding Up Proceedings were pending pertaining to the extent of Rs. 2.23 Crores. Certain requisite compliances of the provisions of the Act are yet to be completed for which the Petitioner is seeking time. Granted.
2. Matter to be listed for further hearing on **03.05.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **06.04.2017**